

वास्तविक सहायता का ही महत्त्व है, इसलिए ऋण-शोधन-सम्बन्धी सहायता से सहायता के परिमाण में वृद्धि और उसकी किस्म में सुधार होता है।

(घ) सहायता संघ के सदस्यों ने अब तक 1966-67 में 343.9 लाख डालर, 1967-68 में 636.4 लाख डालर तथा 1968-69 में 1012.3 लाख डालर की ऋण-शोधन सम्बन्धी सहायता देने की पेशकश की है। आगामी दो वर्षों में से प्रत्येक के लिए लगभग 1000 लाख डालर की ऋण-शोधन-सम्बन्धी सहायता देने की बात पर सदस्य अनुकूल रूप से विचार करने के लिए राजी हैं।

PUBLIC SECTOR ENGINEERING STEEL AND OTHER PRODUCTS

3516. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of FINANCE be pleased to state :

(a) whether civil servants have generally failed to efficiently administer public sector engineering, steel or similar projects; and

(b) if so, the reasons therefor ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). It will not be possible to make any generalised statement in reply to this question. The calibre of the management would vary irrespective of the fact whether they are civil servants or not.

AGRICULTURE CREDIT CORPORATION

3517. SHRI S. K. TAPURIAH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have approved schemes for the setting up of Agricultural Credit Corporations in West Bengal, Assam, Bihar and Orissa which have been lagging behind in the co-operative movement;

(b) if so, the steps being taken in that direction in each State; and

(c) whether Government also propose to render special assistance during the Fourth Plan to induce these States to take prompt action for the development of cooperatives and if so the details thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The State Agricultural Credit Corporations Bill, 1968, to provide for the establishment of Agricultural Credit Corporations, was introduced in the Lok Sabha on the 6th May, 1968. Under the provisions of the Bill, Agricultural Credit Corporations can be set up in the States of West Bengal, Assam, Bihar, Orissa and Rajasthan and in the Union Territories of Manipur and Tripura. Any other State can also establish a similar corporation with the previous approval of the Central Government.

(b) The State Governments of Rajasthan, Assam, Bihar and Orissa have so far agreed to the establishment of Agricultural Credit Corporations in their States. Further action to establish the Corporations can be taken only after the enabling legislation has been passed by Parliament and is brought into force.

(c) Schemes for the development of co-operation during the Fourth Plan period are still under formulation.

SCHOLARSHIP TO STUDENTS

3518. SHRI NIHAL SINGH :
SHRI S. C. SAMANTA :
SHRI J. B. SINGH :
SHRI RAM SINGH AYARWAL :
SHRI VIDYA DHAR BAJPAI :
SHRI P. C. ADICHAN :

Will the Minister of SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 9430 answered on the 3rd May, 1968 and state :

(a) the income level of the parents of 813 students awarded scholarship during 1967-68 and also the rate of scholarship allowed to them;

(b) how many of them were wards of Government employees;

(c) whether it is a fact that Government employees enter their actual income including dearness allowance and other allowances in the forms, whereas private individuals are likely to conceal their actual income comprising bonus etc. with the result that Government employees are not at par with private employees and the award of scholar-